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CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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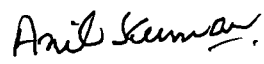
**07.01.2011**

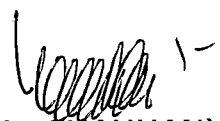
OA No. 189/2010

Mr. Vikash Achra, Counsel for applicant.  
Mr. Neeraj Batra, Counsel for respondents.

Heard learned counsel for the parties.

For the reasons dictated separately, the OA is disposed of.

  
(ANIL KUMAR)  
MEMBER (A)

  
(M.L. CHAUHAN)  
MEMBER (J)

AHQ